

MONTHLY STATEMENT OF CASES FOR THE MONTH OF JUNE, 2019

ANNEXURE-II

HIGH COURT OF MEGHALAYA

| Name of the State/UT | Opening Balance | | | Institution during the month | | | Disposal Cases during the month | | | Closing balance at the end of the month | | | % Increase or decrease in pendency vis a vis previous month | | | Disposal of cases which are more than five years old | | | Pendency of cases which are more than five years old at the end of the month | | |
|-------------------------|-----------------|----------|--------------------|------------------------------|----------|--------------------|---------------------------------|----------|--------------------|---|----------|--------------------|---|----------|--------------------|--|----------|--------------------|--|----------|--------------------|
| High Court of Meghalaya | CIVIL | CRIMINAL | CIVIL+ CRIMINAL | CIVIL | CRIMINAL | CIVIL+ CRIMINAL | CIVIL | CRIMINAL | CIVIL+ CRIMINAL | CIVIL | CRIMINAL | CIVIL+ CRIMINAL | CIVIL | CRIMINAL | CIVIL+ CRIMINAL | CIVIL | CRIMINAL | CIVIL+ CRIMINAL | CIVIL | CRIMINAL | CIVIL+ CRIMINAL |
| | 772 | 57 | 829 | 73 | 21 | 94 | 78 | 14 | 92 | 767 | 64 | 831 | -0.65% | 12.28% | 0.27% | 0 | 0 | 0 | 10 | 2 | 12 |

| | | |
|------|---|---|
| 3(a) | Whether any Statewide/Regional Conference held during the month. | . |
| 3(b) | Number of Officers who participated in the said conference | . |
| 3(c) | Have any targets been fixed and indicated to the participant Officers, if so, what are the targets? | . |
| 4 | What is the progress made on those targets district-wise | . |